

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4822
ANSWERED ON:25.08.2010
MINORITY EDUCATION INSTITUTIONS
Vishwanath Shri Adagur H

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government exercises some control over the minority educational institutions being run in various States;
- (b) if so, the details thereof;
- (c) the autonomy enjoyed by these institutions in matters of admission, framing of curriculum, tuition fees, etc.;
- (d) the total number of minority educational institutions at present in each State/Union Territory; and
- (e) the financial assistance provided to these institutions directly or indirectly by the Union Government during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) to (c) Minorities have a right to establish and administer educational institutions of their choice subject to adherence to standards prescribed by the statutory regulatory authorities.
- (d) & (e) Whereas the information regarding number of minority educational institutions in various States/Union Territories is not maintained centrally, the Central Government has provided financial assistance of Rs. 16.03 crore to 39 minority educational institutions, during the last three years, under the Scheme for Infrastructure Development of Private Aided/Unaided Minority Institutes (Elementary Secondary/Senior Secondary Schools) {IDMI}.